

**Literacy**

97. SHRI PRASANNBHAI MEHTA:  
Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state whether the percentage of literacy has not been in-

creased at a rapid rate in the country?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): The percentage of literacy has been increasing in the country as the following figures would show:—

Age group	Literacy Percentage :		
	1951 Census	1961 Census	1971 Census
5+	18.31	28.30	34
15+	19.26	27.76	34.08

**Implementation of Urban Land (Ceiling and Regulation) Act**

98. SHRI PRASANNBHAI MEHTA:  
Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) what is the latest position in regard to the implementation of Urban Land (Ceiling and Regulation) Act of 1976;

(b) whether the present Government are not implementing the provisions of the Act;

(c) if so, the main reasons; and

(d) whether Government propose to abolish this Act?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) The Urban Land (Ceiling and Regulation) Act, 1976, is in force in 17 States viz. Andhra Pradesh, Assam, Bihar, Gujarat, Haryana, Himachal Pradesh, Karnataka, Maharashtra, Madhya Pradesh, Manipur, Meghalaya, Orissa, Punjab, Rajasthan, Tripura, Uttar Pradesh and West Bengal and all the Union territories.

(b) The Act is already under implementation in the States to which it is applicable and all the Union territories. The action taken is as follows:—

- (i) Competent authorities, Urban Land Tribunals and Appellate Authorities have been appointed.
- (ii) Notices regarding transfer of vacant land held within the ceiling limit have been and are being, processed under section 26 of the Act.
- (iii) Applications for previous permissions for transfer of urban property under Section 27 of the Act have been, and are being, processed and permission granted.
- (iv) High level Coordination Committees have been appointed for watching the implementation of the Act.
- (v) Survey of vacant lands is being made.
- (vi) Action to divide the urban agglomerations into various zones for the purpose of determining the rate of amount to be paid for excess vacant land is being taken.

- (vii) Statements of excess vacant land held by persons have been received by the competent authorities and are being scrutinised.

It is understood from Karnataka Government that some vacant land has since vested with the Government.

- (viii) Scrutiny of applications for grant of exemption on grounds of public interest or hardship under section 20 of the Act is being made; so far exemption has been granted as follows:—

Andhra Pradesh . . . . .	122
Gujarat . . . . .	685
Karnataka . . . . .	153
Maharashtra . . . . .	5
Punjab . . . . .	2
Uttar Pradesh . . . . .	6
West Bengal . . . . .	25
Delhi . . . . .	89
Cantonment area . . . . .	2

- (c) and (d). Does not arise.

### Progress of Implementation of Land Ceiling Laws

**92. SHRI S. G. MURUGAIYAN:  
SHRI P. K. KODIYAN:**

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the progress so far made in implementing the revised land ceiling laws; and

(b) Government's plan to complete the process of implementation of the Ceiling laws within a specified period?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PRAKASH SINGH BADAL): (a) A statement based on the latest available information is attached.

(b) Different States of the country have been at different stages of implementation. Therefore, the time to be taken to complete the work will vary. However, the States have been advised to complete the work with utmost expedition.

### Statement

State/Union Territories	Area declared surplus	Area taken possession	Area distri-	Area in
			buted Area	Acres
				No. of beneficiaries
I	2	3	4	5
Andhra Pradesh . . . . .	11,91,485	2,04,059	98,361	63,519
Assam . . . . .	5,57,148	5,44,137	2,52,615	2,10,968
Bihar . . . . .	2,25,777	1,10,124	1,10,124	1,15,348
Gujrat . . . . .	36,973	884	Nil	Nil
Haryana . . . . .	2,639	35,387	31,905	11,035
Himachal Pradesh . . . . .	85,037	75,042	4,141	5,986
Jammu & Kashmir . . . . .	—	—	—	—